GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA UNSTARRED QUESTION NO.†2201 ANSWERED ON 02.08.2021

DEVELOPMENT OF WORSHIP PLACES AS TOURIST SPOTS

†2201. SHRI SADASHIV KISAN LOKHANDE: SHRI CHANDESHWAR PRASAD: ADV. A.M. ARIFF:

Will the Minister of TOURISM be pleased to state:

- (a) the list of places declared as National Pilgrim Centres in the country till date;
- (b) the number of places of worship developed as tourist spots in the various States of the country during the last three years including Bihar particularly Barabar Hills in Jehanabad along with the details of funds allocated for the purpose during the last three years, State-wise;
- (c) whether the Government has prescribed any criteria for declaring a place of worship as a National Pilgrim Centre (NPC) and if so, the details thereof;
- (d) whether the Government intends to declare Sabarimala as a NPC as requested by the State of Kerala and if so, the details thereof and if not, the reasons therefor; and
- (e) the names of places of worship which are proposed to be developed as tourist spots in various States including Bihar during the current year?

ANSWER

MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a), (c) & (d): Ministry of Tourism neither declares any spot as National Pilgrim Tourism Centre nor does it maintain any list of such Centres. However, Ministry of Tourism, under the schemes viz., Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD) and "Integrated Development of Theme Based Tourist

Circuit in the Country, Swadesh Darshan (SD)" provides Central Financial Assistance for infrastructure development and beautification of tourist spots on receipt of DPRs submitted by State Governments / Union Territories in adherence to the guidelines of these schemes, subject to availability of funds, liquidation of pending utilisation certificate against the fund released earlier and position of physical execution of the projects approved to the respective state / UT earlier.

(b) and (e): Approval of new projects under PRASHAD and Swadesh Darshan Schemes is a continuous process subject to the conditions mentioned in above para. Details of the projects approved for development of pilgrimage / religious places in various States / Union Territories, including in the State of Bihar and also for Sabrimala in Kerala and the projects approved across the country during the last three years and the current year is annexed.

STATEMENT IN REPLY TO PARTS (b) & (e) OF LOK SABHA UNSTARRED QUESTION NO.†2201 ANSWERED ON 02.08.2021 REGARDING DEVELOPMENT OF WORSHIP PLACES AS TOURIST SPOTS

A. DETAILS OF THE PROJECTS APPROVED UNDER PRASHAD SCHEME DURING THE LAST THREE YEARS AND THE CURRENT YEAR.

SI.	Name of the State	Name of the Project	Project	Amount
No.	/ Union Territory		Cost	Released
			(Cr. Rs.)	(Cr. Rs.)
	Year 2018-19			
1	UTTARAKHAND	Development of	39.24	20.79
		Infrastructure for		
		Pilgrimage Facilitation		
		in Badrinath Ji Dham		
		(Uttarakhand)		
2	Gujarat	Development of	47.12	44.76
	-	Promenade at Somnath		
3	Uttar Pradesh	Development of	39.74	21.87
		Govardhan, Mathura		
4	Jharkhand	Development of	39.13	20.58
		Baidyanathji Dham,		
		Deoghar		
5	Nagaland	Development of	25.26	13.49
	•	Pilgrimage Facilities in		
		Nagaland		
	Year 2019-20			
6	Haryana	Development of	49.52	20.18
	-	Nadasaheb Gurudwara		
		and Mata Mansha Devi		
		Temple in Panchkula		
		District		
	Year 2020-21			
7	Meghalaya	Development of	29.32	6.53
-		Pilgrimage Facilitation		
		in Meghalaya		
8	Chhattisgarh	Development of Maa	43.33	12.16
	_	Bamleshwari Devi		
		Temple, Rajnandgaon,		
		Dongargarh,		
		Chhattisgarh		

9	Arunachal Pradesh	Development of	37.88	NIL
		Parasuram Kund, Lohit		
10	Madhya Pradesh	Development of	49.99	NIL
		Amarkantak, Madhya		
		Pradesh		
11	Sikkim	Development of	33.32	9.50
		Pilgrimage Facilitation		
		at Four Patron Saints,		
		Yuksom, Sikkim		
12	Telangana	Development of	36.73	5.14
		Jogulamba Devi Temple,		
		Alampur, Telangana		
13	Tripura	Development of Tripura	37.84	10.59
		Sundari Temple,		
		Udaipur, Tripura		
	2021-22			
14	Uttarakhand	Augmentation of	54.36	NIL
		Pilgrimage		
		Infrastructure Facilities		
		and Gangotri and		
		Yamunotri Dham in		
		Uttarakhand under		
		PRASHAD Scheme		

B. DETAILS OF THE PROJECTS APPROVED UNDER SWADESH DARSHAN SCHEME FOR THE STATE OF BIHAR AND FOR SABRIMALA, AND THE PROJECTS APPROVED DURING THE LAST THREE YEARS

Name of State	Name of Circuit & Year	Project Name	Amt. Sanctioned Cr. Rs.	Amt. Released Cr. Rs.
Kerala	Spiritual Circuit (2016-17)	Development of Sabarimala - Erumeli-Pampa-Sannidhanam as a Spiritual Circuit in District Pathanamthitta, Kerala.		20.00
Kerala	Spiritual Circuit (2016-17)	Development of Sree Padmanabha Temple, Aranmula- Sabrimala	92.22	73.77
Kerala	Spiritual Circuit (2018-19)	Development Sivagiri Sree Narayana Guru Ashram- Arruvipuram-	69.47	1.61

		Kunnumpara Sree Subrahmania- Chembazhanthi Sree Narayana Gurukulam		
Bihar	Spiritual circuit (2016-17)	Integrated Development of Kanwaria Route: Sultanganj- Mojma- Banka.	44.76	42.52
Bihar	Spiritual Circuit (2017-18)	Development of Mandar Hill &Ang Pradesh.	47.52	38.02
Bihar	Buddhist Circuit (2016-17)	Construction of Convention Centre at Bodhgaya	98.73	78.91
Bihar	Tirthankar circuit (2016-17)	Development of Vaishali- Arrah- Masad- Patna- Rajgir- Pawapuri- Champapuri.	37.19	26.19
Maharashtra	Spiritual Circuit (2018-19)	Development of Waki- Adasa- Dhapewada- Paradsingha- Chota Taj Bagh- Telankhandi- Girad	54.01	24.00
Uttar Pradesh	Spiritual Circuit (2018-19)	Development of Jewar- Dadri-Sikandrabad- Noida-Khurja-Banda	12.03	8.83
Uttar Pradesh	Spiritual Circuit (2018-19)	Development of Gorakhnath Temple (Gorakhpur), Devipattan Temple (Balrampur) and Vatvashni Temple (Domariyaganj)	15.76	9.46